

**IN THE INCOME TAX APPELLATE TRIBUNAL, KOLKATA Bench "A", Kolkata
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President &
Shri A.T. Varkey, Judicial Member**

**I.T.A. No.1824/Kol/2019
Assessment Year: 2013-14**

Smt. Manju Chowdhary,..... Appellant
Phase-5, Block-9, Vivek Vihar,
493/C/A, G T Road,
Howrah-711102.
[PAN: AFBPC5564P]

-Vs.-

Income Tax Officer Ward-
46(3), Kolkata..... Respondent

Appearances by:

None, appeared on behalf of the appellant

Smt. Ranu Biswas, Addl. CIT, appeared on behalf of the Respondent

Date of concluding the hearing : February 05, 2021

Date of pronouncing the order : February 05, 2021

O R D E R

Per Bench:-

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-14, Kolkata dated 03.07.2019.

2. In this case, the Id. counsel for the assessee has moved an application dated 02.02.2021 seeking withdrawal of this appeal on the ground that she has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per

Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 05.02.2021.

Sd/-
(A.T. Varkey)
Judicial Member

Sd/-
(P.M. Jagtap)
Vice-President

Biswajit, Sr.PS
Date: 05.02.2021

Copies to : (1) Smt. Manju Chowdhary

(2) Income Tax Officer Ward-46(3),Kolkata

(3) Commissioner of Income Tax (Appeals).

(4) Commissioner of Income Tax- ,

(5) The Departmental Representative

(6) Guard File

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*